

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 35

**IA No. 1595/99/2022
and
CP (IB) No. 247/Chd/Pb/2022**

**Under Section 94, IBC 2016
R 11 NCLT**

In the matter of:-

Sunita Thapar, PG, Thapar Hosiery Mills Pvt. Ltd.

...Petitioner

Present: Ms. Divya Sharma, Advocate for the petitioner.

Let pleadings be completed at least one week before the next date of hearing. List the matter on 02.05.2023.

-sd-
(Subrata Kumar Dash)
Member (Technical)

March 09, 2023
SM

-sd-
(Harnam Singh Thakur)
Member (Judicial)